

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 28th day of January 2009

Contempt Petition No. 96 of 2008
IN
Original Application No. 520 of 2006

Hon'ble Mr. A.K. Gaur, Member (J)
Hon'ble Mr. S.N. Shukla, Member (A)

Rama Kant Vishwakarma, S/o late Sri Sita Ram Sharma,
R/o Village Tajpur Post Office Sakal Deeha Bazar,
Distt: Chandauli.

. . .Applicant

By Adv : Sri K.N. Bind

V E R S U S

Nilam Srivastava, Chief Post Master General, U.P.
Circle, Lucknow.

. . .Respondent

By Adv: Sri S.C. Mishra

O R D E R

By Hon'ble Mr. A.K. Gaur, Member-J

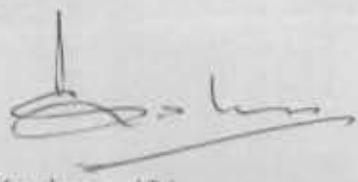
List has been revised none appears for the applicant to press this Contempt Petition. However, the Contempt matter is between Contemnor and the Court. We have heard Shri S.C. Mishra, learned counsel for the respondent.

2. It is seen from the record that in compliance of the order dated 27.07.2007 passed by this Tribunal, the Assistant Director (Recruitment) Office of Chief Post Master General, UP Circle, Lucknow has reconsidered this case and vide order dated 22.09.2008,

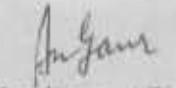
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ordered that the case of compassionate appointment of the applicant was considered by the Circle Relaxation Committee on 26.08.2008, but the Committee did not recommend for the appointment of the applicant. However, the Committee has ordered that the case of the applicant be kept pending for consideration on receipt of vacancies duly approved by the Screening Committee from Postal Directorate, New Delhi.

3. Having perused the counter affidavit we are satisfied that the respondent has not committed any wilful disobedience of the order of this Tribunal. The Contempt Petition is accordingly dismissed. Notice issued to the respondent is discharged.



Member (A)



Member (J)

/pc/